

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**ITEM No. 318**

IA-3749/2022, IA-502/2021

**In**

**IB-728(ND)/2018**

**IN THE MATTER OF:**

M/s. Atagus Chemicals PTE Ltd.

.... Petitioner/Applicant

Vs.

M/s. Arinits Sales Pvt. Ltd.

.... Respondent

**Order under Section 9 of the Insolvency and Bankruptcy Code, 2016**

**Order delivered on 09.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR**

**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Liquidator : Mr. Rishabh Tripathi, Adv.

For the Respondent : Mr. Amit Dhall, Adv. In IA-502/2021

For Revenue : Mr. Indruj Singh, Sr. Adv., Mr. Rahul Singh, Mr. Sanjeev Menon, Mr. Nishant Shokeen, Ms Sumita Singh, Advs.

**ORDER**

**IA-3749/2022, IA-502/2021**

In compliance with the order dated 10.01.2024 and 14.03.2024, the Liquidator has filed an affidavit.

List the matter before the regular Bench **on 07.06.2024.**

-Sd-

**(RAHUL BHATNAGAR)**  
**MEMBER (TECHNICAL)**

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Ajay